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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/2016
NAME OF THE PETITIONER(S) : K. M. Veluthas & another
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	K. vijayaragavan	Representative Counsel for Petitioners	[Signature]
2.	KRISHNA RAVINDRAN	Counsel for Resp	[Signature]

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for filing written submissions. Counsel for respondents prayed time for making submissions in relation to the additional documents filed in support of their contentions and to file written submissions. Time is extended at their request. Put up on 31.10.2017 at 10.30 A.M.

-Sd-
K Anantha Padmanabha Swamy
Member (Judicial)

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